

(b) if not, the reasons therefor;

(c) the year-wise allocation made to each State during the last three years for the purpose; and

(d) the time by which the building of the remaining Kendriya Vidyalayas are likely to be constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). No, Sir. Kendriya Vidyalaya Sangathan has informed that out of 816 schools in the country, 451 Vidyalayas are functioning in permanent School Buildings, 94 are under construction and 90 Vidyalaya Buildings are under planning stage. In remaining 181 Vidyalayas, the sponsoring Organisations/State Govts. are yet to transfer the land for construction of School Buildings.

(c) No State-wise allocation is made for construction of Vidyalayas.

(d) The Construction of School Buildings for the remaining Kendriya Vidyalayas can be undertaken only after suitable land is made available by the sponsors and preliminary drawings/estimates are prepared and subject to the availability of funds. There is no time frame laid down for the purpose.

[English]

#### National Banana Research Centre

1969. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Committee appointed for locating a suitable place to start National Banana Research Centre has submitted its report;

(b) if so, the main recommendations made therein; and

(c) the action being taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) The Committee recommended that the National Research Centre on Banana may be established at Trichirapalli district of Tamil Nadu.

(c) The Indian Council of Agricultural Research has already established the National Research Centre on Banana at Podavur Village in Trichirapalli district of Tamil Nadu.

#### Fair Price Shops

1970. SHRI K.G. SHIVAPPA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total number of Fair Price Shops in the country at present, State-wise;

(b) whether a number of Fair Price Shops have been closed down during 1994; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) A Statement is annexed.

(b) and (c). Operational responsibility for implementation of Public Distribution System including opening and closing of Fair Price Shops, vests with the State Governments/U.T. Administrations. Central Government does not maintain any data in this regard.

#### STATEMENT

Number of Fair Price Shops as per report received from State/UTs upto 31.3.1994

No.	States/UTs	No.
1.	Andhra Pradesh	37972*
2.	Arunachal Pradesh	599+
3.	Assam	27522+
4.	Bihar	51828*
5.	Goa	577*
6.	Gujarat	13223
7.	Haryana	7288*
8.	Himachal Pradesh	3452
9.	Jammu and Kashmir	2685*
10.	Karnataka	18818*
11.	Kerala	13325*
12.	Madhya Pradesh	22198+
13.	Maharashtra	39926+
14.	Manipur	1915+
15.	Meghalaya	3629*
16.	Mizoram	923*
17.	Nagaland	262+
18.	Orissa	23968*
19.	Punjab	10257
20.	Rajasthan	16429+
21.	Sikkim	1417+
22.	Tamil Nadu	21985+
23.	Tripura	1300*
24.	Uttar Pradesh	77627+
25.	West Bengal	20206*
26.	A & N Island	374*
27.	Chandigarh	326+
28.	Dadra & Nagar Haveli	65*
29.	Daman & Diu	31*
30.	Delhi	3521*
31.	Lakshdweep	32+
32.	Pondicherry	358*
Total		424038

\* As on 31.12.93

+ As on 30.9.93